

Creches in Madhya Pradesh

†1214. SHRI P.K. MAHESHWARI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether a large number of voluntary organisations have sought grant from Government for setting up of creches with recommendation of the Madhya Pradesh Government; and

(b) if so, the number of creches to be set up for which Government have decided to release grant, district-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KANTI SINGH): (a) Proposals from five Non-Governmental Organizations (NGOs) have been received by the Department duly recommended by State Government of Madhya Pradesh.

(b) Due to constraints of funds, so far no creches have been sanctioned to these five NGOs. A statement showing the district-wise proposals received from the NGOs is enclosed.

Statement

District-wise proposals from NGOs by Department duly recommended by Madhya Pradesh Government

Sl. No.	Name of NGOs
1.	Chitranshi Shiksha Prasar Samiti, 18, Manik Vikas Colony, Jhansi Road, Gwalior, Madhya Pradesh.
2.	Chetna Mahila Mandal, Mandsore, 906, Bohrabarbal, Mandsore, Madhya Pradesh.
3.	Ojaswini Samadarshi Nyas, Head Office, 115/38, Shivaji Nagar, Bhopal, Madhya Pradesh.
4.	Manglam Shiksha Prasar Samiti, Datia, Madhya Pradesh.
5.	Star School Samiti, Indore, Madhya Pradesh.

Irregularities in recruitment of teachers

1215. SHRI A. VIJAYARAGHAVAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to the reply to Starred Question 86 given in the Rajya Sabha on the 27th July, 2001 and state:

† Original notice of the question was received in Hindi.

(a) whether the CVC's advise for fixation of responsibility for probed irregularities has since been acted upon and the action initiated thereafter;

(b) if so, the details of the action taken on the report of CVC; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): (a) Central Vigilance Commission (CVC) had advised closures of the case against former Commissioner (KVS) & Joint Commissioner (Admn.) KVS in the matters regarding recruitment of teachers of Kendriya Vidyalayas through Educational Consultant India Limited (EDCIL). As regard the issue relating to the role of EDCIL in the recruitment of teachers, the position explained by the Ministry to the CVC has been noted by CVC.

(b) and (c) Do not arise.

Central Schools in Uttar Pradesh

†1216. SHRI KALRAJ MISHRA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of Central Schools functioning in Uttar Pradesh; and

(b) whether in view of increasing number of students and to make the literacy campaign effective, there is any scheme to open new Central Schools in the State and if so, the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): (a) There are 94 Kendriya Vidyalayas functioning in the State of Uttar Pradesh.

(b) At present, there is no proposal to open new Kendriya Vidyalayas.

Domestic Violence

1217. SHRIMATI S.G. INDIRA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that Government are considering to bring in a legislation for prevention of domestic violence;

† Original notice of the question was received in Hindi.